

OFFICE OF THE DISTRICT JUDGE OF BIRBHUM AT SURI  
ENGLISH DEPARTMENT

ORDER NO. 09 -G / DATED, SURI, THE 18<sup>TH</sup> DAY OF APRIL, 2018.

In pursuance of the approval accorded by the Hon'ble Court vide Letter No. 1517-G dated 18.04.2018, the morning sitting of the Courts of Suri Station under the Judgeship of Birbhum will be held for the period on and from 23.04.2018 to 16.05.2018 from 5:30 A.M. to 11:30 A.M. with an interval not exceeding half an hour and thereafter it will be reverted to usual day sitting of the Courts on and from 17.05.2018.

Inform all concerned accordingly.

Sd/- Partha Sarathi Sen  
DISTRICT JUDGE  
BIRBHUM

Memo No. 1168 / (89)/X-11/2018-E, Dated, Suri, the 18<sup>th</sup> April, 2018.

Copy forwarded for information and taking necessary action to:-

01- 04) The Addl. Dist. & Sessions Judge, 1<sup>st</sup>/2<sup>nd</sup> /3<sup>rd</sup> /4<sup>th</sup> Court, Suri, Birbhum. 05- 06) The Addl. Dist. & Sessions Judge, Rampurhat/ Bolpur, Birbhum. 07- 09) The Addl. Dist. & Sess. Judge, F.T.C, Suri /Rampurhat /Dubrajpur, Birbhum. 10) The Chief Judicial Magistrate, Birbhum, Suri. 11- 12) The Civil Judge (Sr. Divn.), Suri/ Bolpur, Birbhum. 13- 14) The Civil Judge (Sr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Rampurhat, Birbhum. 15- 16) The Civil Judge (Jr. Divn.), Sadar/ Additional Court, Suri, Birbhum. 17- 18) The Civil Judge (Jr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Rampurhat, Birbhum. 19- 20) The Civil Judge (Jr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Bolpur, Birbhum. 21) The Civil Judge (Jr. Divn.), Dubrajpur, Birbhum. 22- 24) The Addl. Chief Judicial Magistrate, Suri/ Rampurhat/ Bolpur, Birbhum. 25- 27) The Judicial Magistrate, 1<sup>st</sup>/ 2<sup>nd</sup> / 3<sup>rd</sup> Court, Suri, Birbhum. 28- 30) The Judicial Magistrate, 1<sup>st</sup> / 2<sup>nd</sup> / 3<sup>rd</sup> Court, Rampurhat, Birbhum. 31- 32) The Judicial Magistrate, 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Bolpur, Birbhum. 33) The Judicial Magistrate, Dubrajpur, Birbhum. 34-36) The Judge-in-Charge, Accounts/Nezarath/District Record Room, Suri, Birbhum. 37-40) The Judge-in-Charge, Copying Department, Civil Section, Suri, /Rampurhat / Bolpur / Dubrajpur, Birbhum. 41-43) The Magistrate-in-Charge, Copying Department, Criminal Section, Suri/Rampurhat/ Bolpur, Birbhum. 44-46) The Judge-in-Charge, Accounts Department, Bolpur/Rampurhat/Dubrajpur, Birbhum. 47-49) The Judge-in-Charge, Nezarath Department, Bolpur/Rampurhat/ Dubrajpur. 50-53) The Judge-in-Charge of Vehicles, Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum. 54-57) The Secretary, Bar Association, Suri/Bolpur, Rampurhat/Dubrajpur, Birbhum. 58-59) The Secretary, Advocates' Bar Association, Criminal Section, Suri/Rampurhat, Birbhum. 60) The Secretary, DLSA, Suri, Birbhum. 61) The Public Prosecutor, Suri, Birbhum. 62) The Government Pleader, Suri, Birbhum. 63) The District Magistrate, Birbhum, Suri. 64) The Superintendent of Police, Birbhum, Suri. 65) The Superintendent, District Correctional Home, Suri, Birbhum. 66-67) The Superintendent, Subsidiary Correctional Home, Bolpur/ Rampurhat, Birbhum. 68) The C.M.O.H., Suri, Birbhum. 69-70) The Executive Engineer, PWD, Civil/Electrical, Suri, Birbhum. 71) The S.D.L.R.O., Suri, Birbhum. 72) The Secretary, R.T.A., Suri, Birbhum, 73-76) The G.R.O., Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum. 77) The Principal Magistrate, Juvenile Justice Board, Suri, Birbhum. 78-87) The Editor, Chandrabhaga / Mayurakshi/ Chandidas/ Dhusarmati/ Naya Projanma (weekly) Suri, Birbhum/ Agnisikha, Rampurhat/ Pallishree, Bolpur/ Chandidas, Dubrajpur/ Didi-Bhai, Kotasur/ Illambazar Batra Partika, Illambazar, Birbhum, for favour of publication in the next issue of his paper FREE OF COST. 88) The System Officer/ System Assistant, e-Courts Project, Suri, Birbhum, with a direction to upload the same in the website of District Judiciary. 89) NOTICE BOARD.

JUDGE'S OFFICE AT SURI  
THE 18<sup>TH</sup> APRIL, 2018.

DISTRICT JUDGE  
BIRBHUM